


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.237/9/HDB/2017
NAME OF THE COMPANY	KPR industries India Ltd
NAME OF THE PETITIONER(S)	ION Exchange India ltd
NAME OF THE RESPONDENT(S)	KPR industries India Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Jeevan Kumar .	Counsel.	9948855889 ,	
Ranjani Devi	Counsel .		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.N.Jeevan Kumar, on behalf of Mr.Vikram, learned counsels for the Petitioner and submits that he wanted time to serve the notice on the Corporate Debtor personally. Post the case on 22.12.2017.



Member (Technical)



Member (Judicial)